



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-06-2024 AT
10.30 A.M. THROUGH PHYSICAL HEARING:

PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : IA(CA)/19(CHE)2023
PETITION NUMBER : CP/60(CHE)2021
NAME OF THE PETITIONER : Krishna Kumar Mundhra & 4 Others
NAME OF THE RESPONDENT(S) : M/s.Phusaram Mundhra Pvt Ltd &
4 Others
UNDER SECTION : Rule 11, 32 of NCLT Rules, 2016

1. Vikram P. Jain Counsel for Petitioner 
2. Mohammed Waif Khan N Counsel for Respondent 

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3. IA(CA)/19(CHE)/2023 IN CP/60(CHE)/2021

ORDER

Ld. Counsel Mr. Vikram P Jain for the Applicant. Ld. Counsel Md. Wasif Khan for the Respondent

Counsel for the Applicant sought adjournment as the Sr. Counsel is away.

List the Application for hearing on **26.08.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

phk

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)